

APPENDIX-6I
ITEMS PERMITTED FOR IMPORT/DOMESTIC PROCUREMENT BY EOU UNITS
ENGAGED IN AGRICULTURE/HORTICULTURE WITHOUT PAYMENT OF DUTY FOR
SUPPLY TO CONTRACT FARMERS IN THE DTA.

(Please see Para 6.22 of HBP)

INPUTS:

- A. Seeds
- B. Fertilizers and chemicals for pre and post harvest treatment such as micro nutrients, plant and growth regulators and other organic and inorganic substances used for plant nutrition, insecticides, fungicides, weedicides, herbicides and the like.

EQUIPMENTS:

- 1. Filters
- 2. Driplers, Driplines and Drip-fittings
- 3. Micro sprinklers and misters
- 4. Agriculture sprinklers
- 5. Fertilizer Tanks
- 6. Valves
- 7. Fertilizer pumps and chemical injections
- 8. Crates, drums and preservation media (Such as acetic acid and vinegar)
- 9. Grading Tables
- 10. Green House equipment, accessories, heated rooting tables, propagation trays, seeding machines.
- 11. Plants or parts there of, seeds, saplings, tubers, bulbs, Rhizomes, root cuttings, all types of grafts, tissue culture material and other vegetatively propagated material utilized for sowing or planting.
- 12. Growing media such as Peat Moss (including peat litres) whether or not agglomerated), Pearlite/ Vemiculate, Rockwool, Coca peat, Hydrocorn, Foam based medium and other cultivation medium.